

R.O.C.No.6132-A/2017 -B2

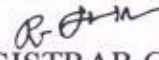


SENIOR CIVIL JUDGE
TRANSFER & POSTING

NOTIFICATION No.12 /2017

Thiru.T.D.Chakkaravarthy, XIX Metropolitan Magistrate, Egmore, Chennai is transferred and posted as Associate Editor, Tamil Law Journal, High Court, Madras, in the existing vacancy.

HIGH COURT, MADRAS.
DATED: 02.02.2017.


REGISTRAR GENERAL

To

1. Thiru.T.D.Chakkaravarthy, XIX Metropolitan Magistrate, Egmore, Chennai. (Rippon Buildings)
2. The XIX Metropolitan Magistrate, Egmore, Chennai.
3. The XX Metropolitan Magistrate, Egmore, Chennai. (Rippon Buildings)
4. The Chief Editor, Tamil Law Journal, High Court, Madras.
5. The Deputy Official Assignee, High Court, Madras.
6. The Chief Metropolitan Magistrate, Egmore, Chennai.
7. The Principal Judge, City Civil Court, Chennai.
8. The Senior Accounts Officer (GAD-IV), O/o the Principal Accountant General (A & E), Chennai-18.
9. The Pay and Accounts Officer, High Court, Madras.

Copy to:

1. The Chief Secretary to Government, Secretariat, Chennai-9.
2. The Secretary to Government, Home / Public / Labour and Employment / Revenue / Law/ Commercial Taxes Department, Secretariat, Chennai-9.
3. The Secretary to His Excellency The Governor, Raj Bhavan, Chennai-22.
4. The Secretary to the Hon'ble Chief Minister, Secretariat, Chennai-9.
5. The Registrar (Vigilance), High Court, Madras (12 copies)
6. The Registrar (IT-cum-Statistics), High Court, Madras.
7. The Registrar (Judicial), High Court, Madras.
8. The Registrar (Management), High Court, Madras.
9. The Officer on Special Duty, High Court, Madras.

10. The Registrar-cum-Private Secretary to the Hon'ble The Chief Justice, High Court, Madras.
 11. The Additional Registrar (Vigilance), High Court, Madras.
 12. The Registrar (District Judiciary), High Court, Madras.
 13. The Registrar (Administration), High Court, Madras.
 14. The Registrar-cum-Special Officer (Liaisoning), High Court, Madras.
 15. The Registrar (Judicial), Madurai Bench of Madras High Court, Madurai.
 16. The Registrar (Administration), Madurai Bench of Madras High Court, Madurai.
 17. The Director, Tamil Nadu State Judicial Academy, No.30 (95), P.S.K.R.Salai (Greenways Road), R.A.Puram, Chennai-28.
 18. The Member Secretary, Tamil Nadu State Legal Services Authority, Chennai.
 19. The Chief Accounts Officer, High Court, Madras.
 20. The Assistant Registrar, Admn.I / Admn.II / Per.Admn. / A.S. / Rules / Computer / Pondicherry, High Court, Madras.
 21. The Section Officer, 'C' / Computer / 'C1' / 'D' / 'F' / 'G' / Budget / 'B5' / Library / Stationery / Legal Cell, High Court, Madras.
 22. The Technical Director, NIC, High Court, Madras.
 23. The Secretary, Tamil Nadu Judicial Officers Association, Chennai.
 24. The Record Keeper, A.D. Records, High Court, Madras.
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